

the next session, the time for the presentation of the Report of the Joint Committee on the Bill further to amend the Companies Act, 1956, the Securities Contracts (Regulation) Act, 1956 and the Monopolies and Restrictive Trade Practices Act, 1969."

*The motion was adopted.*

PRESIDENTIAL AND VICE-PRESIDENTIAL ELECTIONS (AMENDMENT) BILL

EXTENSION OF TIME FOR PRESENTATION OF REPORT OF JOINT COMMITTEE

SHRI S. C. SAMANTA (Tamluk): I beg to move:

"That this House do extend upto the last day of the next session, the time for the presentation of the Report of the Joint Committee on the Bill to amend the Presidential and Vice-Presidential Elections Act, 1952."

MR. SPEAKER: The question is:

"That this House do extend upto the last day of the next session, the time for the presentation of the Report of the Joint Committee on the Bill to amend the Presidential and Vice-Presidential Elections Act, 1952."

*The motion was adopted.*

MR. SPEAKER: I must say that extensions should be very rare. I have already discussed it in the meeting of the leaders and I am going to put it again to them. We must have certain rules about it.

PROF. MADHU DANDAVATE (Rajapur): Like the violations of the Simla Pact, violations are more than the observance.

MR. SPEAKER: When you go to other places, people ask all sorts of questions. You complain to the Speaker that no arrangements have been made. It becomes very difficult. We will discuss it with the Chairman of all the Committees along with the Leaders of the Parties so that we may have a definite procedure regarding this. When the Chairman brings it to me, it is very difficult for me to say 'No', unless we settle it between ourselves.

SHRI ATAL BIHARI VAJPAYEE (Gwalior): Sir, you just discipline the majority party, everything be all right.

SHRI R. D. BHANDARE (Bombay Central): It should be taken out of the record. Sir . . .

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): We are observing discipline very much, Sir.

MR. SPEAKER: At one time I was the Speaker of the Punjab Assembly. I had decided to avoid every time voting, and I said, "we will go by consensus." And, I asked a question: "What is the sense of the House?" The Leader of the Opposition, Mr. Gopal Singh got up and said, "sense is perfect on his side, it is utterly lacking on the other." I don't want it should be like this. . . .

SHRI R. D. BHANDARE: We got the hint.

MR. SPEAKER: We will go by consensus but I hope you will not repeat that. So, we will now adjourn for lunch to reassemble at 2.30 p.m.

13.32 hrs.

*The Lok Sabha adjourned for Lunch till Thirty minutes past Fourteen of the clock.*